

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No.46
(IB)-97(PB)/2023

IN THE MATTER OF:

M/s Kaliber Associates Pvt. Ltd. Petitioner/Applicant
Vs.
Allied Software Development Private Limited Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016 CIRP

Order delivered on 03.07.2024

CORAM:

JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

SH. AVINASH K. SRIVASTAVA
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the RP : Ms. Yogita Bhatia, C.S. for Mr. Gagan Gulati, RP
For the Respondent :

ORDER

IA-25/2024

Ld. C.S. Ms. Yogita Bhatia appeared through VC on behalf of the RP.

At request, list the matter for a physical hearing **on 07.08.2024**

-sd-

(RAMALINGAM SUDHAKAR)
PRESIDENT

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(AVINASH K. SRIVASTAVA)
MEMBER (TECHNICAL)